

[*Translation*]

Removal of Hutments along Rail Line in Bombay

499. PROF. MAHADEO SHIWANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry of Railways and the Government of Maharashtra have entered into any agreement about scheme to remove the Jhoparpattis 30 feet away from Railway Line and to rehabilitate them 30 feet away on railway land and to construct a wall there;

(b) if so, the difficulties in implementation of the agreement; and

(c) if not, the objections of the Railways to develop the land near the railway lines by transferring these Jhoparpattis to the land of the Railways lying unused?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) Does not arise.

(c) Resettlement of Jhoparpatti dwellers is a State subject. The State Government of Maharashtra have so far not agreed to take over the railway land beyond 30 feet from the centre line of the track, either at current market value of the land or on licence basis at 6% of the market value of land per annum, wherever it is surplus to Railways' future requirements. The State Government should also construct a boundary wall at the 30 feet distance to isolate the safety Zone from the land to be taken over, by them.

Bail Hill Reservoir Scheme of D.V.C.

500. SHRI F.L.P. VERMA: Will the Minister of ENERGY be pleased to state:

(a) whether the Government have cleared any proposal sent by the Damodar Valley Corporation (DVC) about Bail Hill Reservoir and Canal Scheme on Badakar river; and

(b) if so, the details thereof and the estimated cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) and (b). In the context of the Balpahari Dam, the participating State Governments of Bihar and West Bengal, to whom a project feasibility report, costing Rs. 117 crores in July 1987, was sent by the Damodar Valley Corporation, are yet to convey their concurrence to the Project proposal.

Renewal of Tracks and Coaches

501. SHRI CHHEDI PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) the amount likely to be spent by the Government to improve the railway tracks and coaches during the current year;

(b) whether the damage caused due to riots during the last six months would be made good with this amount; and

(c) if not, the steps being taken by the Government to provide more funds for this purpose?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Improvement to Railway tracks is carried out with track renewals. The amount likely to be spent on the same is Rs. 1091 crores during the current year.

No separate funds are allotted for improvement of coaches. This forms a part of maintenance expenditure under Revenue. The allotment during 1990-91 for maintenance

nance of Rolling Stock in respect of coaches, Electric Items, Electric Multiple Units (EMUs) and wagons is Rs. 1042.34 crores.

(b) Yes, Sir.

(c) Does not arise.

Dornier Helicopter Services to Kullu and Other places

502. SHRI MAHESHWAR SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to link Kullu (Bhuntar), Gaggal (Kangra), Shimla, Chandigarh and Delhi Airports with air services by Dornier helicopters to encourage tourism;

(b) if so, when these air services are likely to be started; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHANDHAWAN): (a) to (c). Vayudoot Limited is already operating scheduled services to Chandigarh, Shimla, Kullu and Gaggal with the Avro and Dornier-228 type of aircraft from Delhi.

[*English*]

Supply of LPG in Hoshiarpur

504. SHRI KAMAL CHAUDHRY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there has been short supply of LPG in Hoshiarpur and other towns in Hoshiarpur district of Punjab during the last one year as a result of which the con-

sumers have not been getting their refills/cylinders even after two weeks or so of placing the orders; and

(b) if so, the reasons therefore and the steps taken to remove such shortage and delay in LPG supply?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b). A temporary shortage in the supply of LPG refills was reported in certain locations of Hoshiarpur district on account of constraints in the availability of bulk LPG transportation problems and sporadic law and order problems. Actions have been taken to augment availability of LPG through increased production and import, increase bottling, expedite movement and step up delivery of refills. With these measures the situation has since normalised.

[*Translation*]

Allotment of LPG Agencies and Petrol Pumps to SCs/STs

505. SHRI LARANG SAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government propose to allot LPG agencies and petrol pumps to Scheduled Castes and Scheduled Tribes in the current year and the next years; and

(b) if so, the State-wise details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) Yes, Sir. The information is given in the statement below.